

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1082**  
TO BE ANSWERED ON 08.02.2021

**NATIONAL COMMISSION ON ST**

1082. SHRIMATI RITA BAHUGUNA JOSHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) the details of funds allocated, released and utilized for National Commission on Scheduled Tribes separately showing the expenditure incurred for each centre during the last three years;
- (b) the details of assigned strength and vacant positions across various centres or offices of the commission: and
- (c) the State-wise details of cases dealt with by the National Commission during each of the last three years along with current status of such cases?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a) A statement containing the details of funds allocated and expenditure incurred by Headquarters in New Delhi and six Regional Offices of National Commission for Scheduled Tribes during last three years is given at **Annexure - I**.
- (b) The details of assigned strength and vacancy positions of Headquarters at New Delhi and six Regional Offices at Bhopal, Bhubaneswar, Jaipur, Raipur, Ranchi and Shillong are given at **Annexure – II**.
- (c) A statement showing the State-wise cases dealt with by National Commission for Scheduled Tribes during each of last three years along with status is given at **Annexure – III**.

**Annexure-I**

**Details of funds allocated and expenditure incurred by Headquarters & Regional Office of National Commission for Scheduled Tribes during last three years.**

(Rs. rounded in Lakhs)

Name of the Office	2017-18		2018-19		2019-20	
	Allocation (BE)	Expenditure	Allocation (BE)	Expenditure	Allocation (BE)	Expenditure
Delhi (HQ)	938.30	817.27	1334.95	997.27	1398.24	1020.48
Bhopal	54.60	51.38	48.20	42.13	49.35	48.31
Bhubaneswar	60.80	45.66	68.70	59.35	57.06	49.55
Jaipur	44.50	36.24	52.75	45.96	41.70	33.60
Raipur	34.70	20.70	48.20	38.39	36.80	29.34
Ranchi	41.50	23.49	36.10	26.45	36.55	28.63
Shillong	29.60	19.54	32.10	25.76	37.30	15.56
<b>Total</b>	<b>1204.00</b>	<b>1014.28</b>	<b>1621.00</b>	<b>1235.30</b>	<b>1657.00</b>	<b>1225.48</b>

**ANNEXURE-II**

**DETAILS OF ASSIGNED STRENGTH AND VACANT POSITIONS OF HEADQUARTERS AND REGIONAL OFFICES OF NATIONAL COMMISSION FOR SCHEDULED TRIBES**

Headquarters/Regional Offices	Assigned strength	Filled	Vacant
Hqrs., New Delhi	54	32	22
<b>Regional Offices at</b>			
Bhopal	16	4	12
Bhubaneswar	13	4	9
Jaipur	16	3	13
Raipur	7	1	6
Ranchi	8	4	4
Shillong	10	2	8
<b>Total</b>	<b>124</b>	<b>50</b>	<b>74</b>

**ANNEXURE – III****State wise details of cases dealt by the National Commission for Scheduled Tribes during last three years i.e., 2017-18, 2018-19 and 2019-20)**

Name of State/UT	2017-18		2018-19		2019-20	
	No. of cases	Under process*	No. of cases	Under process*	No. of cases	Under process*
Andhra Pradesh	77	44	73	68	96	73
Arunachal Pradesh	-	-	-	-	12	12
Assam	11	06	05	05	17	16
Bihar	29	23	40	35	33	22
Chhattisgarh	357	169	112	68	185	93
Goa	07	01	05	04	02	02
Gujarat	22	20	24	21	30	29
Haryana	03	01	03	02	03	03
Himachal Pradesh	09	08	07	07	05	05
Jammu & Kashmir	02	02	02	01	-	-
Jharkhand	86	43	109	73	127	101
Karnataka	17	15	16	11	22	21
Kerala	18	15	09	06	04	02
Madhya Pradesh	285	204	248	191	160	132
Maharashtra	173	105	179	110	218	184
Manipur	01	01	05	05	09	09
Meghalaya	02	-	04	03	08	08
Mizoram	01	01	01	01	02	02
Nagaland	01	-	04	04	07	07
Odisha	107	30	85	38	80	47
Punjab	-	-	-	-	-	-
Rajasthan	233	61	353	89	233	208
Sikkim	03	02	02	02	-	-
Tamil Nadu	35	20	28	21	19	14
Telangana	45	26	34	33	100	86
Tripura	06	05	03	02	03	03
Uttar Pradesh	59	55	51	47	62	59
Uttara Khand	09	09	08	08	08	07
West Bengal	75	38	59	32	50	24
Andaman & Nicobar Island	-	-	01	01	03	03
Chandigarh	-	-	01	-	01	01
Delhi	45	42	25	25	28	26
Dadra & Nagar Haveli	53	21	21	20	27	23
Daman & Diu	02	02	01	01	-	-
Puducherry	08	03	-	-	04	03
Lakshadweep	05	-	-	-	-	-

\*Cases under process include those cases already taken up with the concerned authorities but not yet finally resolved/closed.

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